GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1986
TO BE ANSWERED ON 02ND DECEMBER, 2016

MONITORING THE SALE OF SUGAR AND RELATED PRODUCTS

1986. DR. V. MAITREYAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether requests/suggestions from various sugarcane farmers' associations and State Governments for the pricing policy on sugar and related products have been received in the last two years;

(b) if so, the details thereof and the measures taken by Government in this regard and to control and monitor the sale of sugar and related products by the multinational companies in the country;

(c) whether Government has increased the MSP of sugarcane; and

(d) the steps taken by Government to protect the interests of small sugarcane growing farmers, vendors and the small scale traders?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The Central Government has deregulated the sugar sector in April, 2013 by removing the levy obligation on sugar mills and dispensing with the regulated release mechanism of open market sale of sugar.

Prices of sugar and sugar related products are now market driven and not subject to any pricing policy of the Government.

(c): The Fair and Remunerative Price (FRP) of sugarcane for the sugar season 2014-15 was fixed at Rs. 220 per quintal at basic recovery rate of 9.5% and was increased to Rs. 230 per quintal for the sugar season 2015-16.

The FRP for the sugar season 2016-17 has been fixed at Rs. 230 per quintal linked to a basic recovery of 9.5% with a premium of Rs. 2.42 per quintal for every incremental increase of 0.1% in the recovery rate.

(d): The Central Government fixes the Fair and Remunerative Price (FRP) of sugarcane on the basis of recommendations of Commission for Agricultural Costs and Prices (CACP) and after consultations with all stake holders. The FRP is the minimum bench mark price below which sugar mills cannot purchase cane from the cane growers.

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